

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1982
ANSWERED ON:05.12.2012
SATELLITE MAPPING FOR SCHOOLS
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Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether satellite mapping is being done to assess the requirement of primary and upper primary schools in the country as per the provisions of the Right to Education Act, 2009;
- (b) if so, the details thereof;
- (c) the details of the satellite mapping being done in the country at present, Statewise; and
- (d) the time by which the results of the scheme are likely to be attained?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR)

(a) to (d) Under the Right of Children to Free and Compulsory Education Act (RTE), 2009 State Governments and local authorities are required to establish schools within the area or limits of the neighbourhood as prescribed by them in the State RTE Rules.

For establishment of schools, States/UTs are doing physical mapping of habitations or/and satellite mapping, as warranted.

The States of Andhra Pradesh, Delhi, Gujarat, Manipur, Mizoram and West Bengal have carried out geo-spatial mapping for determining habitations un-served by schools. Other States like Haryana, Jharkhand, Karnataka, Maharashtra, Rajasthan, Assam and Uttarakhand have also used such mapping to a limited extent.

Based on outcomes of this exercise, States have opened new schools in unserved habitations.